

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 828/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Boldrocchi India Pvt.Ltd.
 V/s
 Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Anju Singh I/b Bali Associates	For Petitioner Advocates	(Anju Singh)
	Srinivas Atreya Gatti I/sy Reyal Pramachand Margadas		W
	for Corporate Debts		

ORDER

TCP 828/ I&BP /NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that the Bank Certificate has not been given,
 on her request, list this matter for filing Bank Certificate on 25.9.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)